

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-602/2017 in
OA-3867/2015**

New Delhi, this the 14th day of December, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

1. Sh. M.M. Pandey,
s/o Sh. G.D. Pandey,
Joint Registrar,
Central Administrative Tribunal,
Cuttack Bench, Cuttack,
R/o Q.No. V/I, CAT Residential Complex,
Plot No. 3GH/296, Sector-9, CDA,
Cuttack-753014.

2. Ms. Neeru Dougall,
W/o Sh. Ranjeev Dougall,
Private Secretary,
Central Administrative Tribunal,
Chandigarh Bench, Chandigarh
R/o Flat no. 54, GHS-7,
Mansa Devi Complex,
Sector-5, Panchkula (Haryana)

3. Smt. Renu Jha,
w/o late Sh. A.K. Jha,
R/o 582, Sector-4, R.K. Puram,
New Delhi. ... Petitioners
(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. Ajay Mittal,
Secretary,
Department of Personnel & Training,
North Block, New Delhi.

2. Ms. Padma T.
Principal Registrar,
Central Administrative Tribunal,
Principal Bench, 61/35, Copernicus Marg,
New Delhi. ... Respondents

(through Sh. Gyanendra Singh)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, it was submitted that the orders of this Tribunal have been complied with. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/